

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 8260/2015

(Arising out of impugned final judgment and order dated 13/10/2014 in SCA No. 10718/1994 passed by the High Court of Gujarat at Ahmedabad)

ZARAWAD MULTANI PANCH,
SURAT MASJID TRUST AND ANR

Petitioner(s)

VERSUS

LEGAL HEIRS OF DECEASED

CHIMANBHAI KALYANBHAI MALI AND ORS.

Respondent(s)

(With appln. (s) for permission to file additional documents and interim relief and office report)

Date : 23/09/2016 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE R.K. AGRAWALFor Petitioner(s) Mr. P.B. Majmudar, Sr. Adv.
Mr. Pradhuman Gohil, Adv.
Mr. Vikash Singh, Adv.
Mrs. Taruna Singh Gohil, Adv.
Ms. Jaikriti Sinh. Jadeja, Adv.
Mr. Himanshu Chaubey, Adv.For Respondent(s) Mr. Arvind Savant, Sr. Adv.
Mr. Nachiketa Joshi, Adv.
Mr. P.P. Koswala, Adv.
Mrs. Sucheta Joshi, Adv.
Mr. Ritwiz Rishabh, Adv.

UPON hearing the counsel the Court made the following

O R D E R

List the matter on a non-miscellaneous day.

(Meenakshi Kohli)
Court Master(Jaswinder Kaur)
Court Master